

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO.321OF 2019
IN
DFR NO.5118OF 2018

Dated: 15th July, 2019

In the matter of:

TirupatiFibres& Industries Limited

...Appellant(s)

Vs.

Jodhpur VidyutVitran Nigam Limited &Ors.

...Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **15.10.2019.**

Court Master

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